

OA Nos. 86, 87, 88, & 98 of 1993

Date: 13.4.93

Mr. D V Gangal, Counsel for the
applicants.

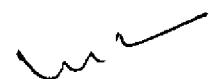
Mr. V S Masurkar, Counsel for the
respondents.

Heard the counsel.

The same points which we have
considered in OA No. 1241/92 arise
here and hence these four
applications are disposed of in
terms of the same order.


(M Y Priolkar)

Member (A)


(M.S. Deshpande)

Vice Chairman

dt 13/4/93
order/Judgement despatched
to Applicant/Respondent (s)
on 21/5/93

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